

Motion regarding Reference of Wakf (Amendment) Bill, 2024 to Joint Committee

HON. CHAIRPERSON: Hon. Minister Shri Kiren Rijju.

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, I rise to move:

?That the Waqf (Amendment) Bill, 2024 be referred to a Joint Committee of the Houses consisting of the following 21 Members from this House:-

1. Shri Jagdambika Pal
2. Dr. Nishikant Dubey
3. Shri Tejasvi Surya
4. Shrimati Aparajita Sarangi
5. Dr. Sanjay Jaiswal
6. Shri Dilip Saikia
7. Shri Abhijit Gangopadhyay
8. Shrimati D.K. Aruna
9. Shri Gaurav Gogoi
10. Shri Imran Masood
11. Dr. Mohammad Jawed
12. Shri Mohibbullah
13. Shri Kalyan Banerjee
14. Shri A. Raja
15. Shri Lavu Srikrishna Devarayalu

16. Shri Dileshwar Kamait
17. Shri Arvind Ganpat Sawant
18. Shri Balya Mama Suresh Gopinath Mhatre
19. Shri Naresh Ganpat Mhaske
20. Shri Arun Bharti
21. Shri Asaduddin Owaisi

and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of Members of the Joint Committee,

that the Committee shall make a report to this House by the last day of the first week of the next session;

that in other respects, the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House names of the Members to be appointed by Rajya Sabha to the Joint Committee.?

माननीय सभापति: प्रश्न यह है:

?कि वक्फ़ (संशोधन) अधिनियम, 1995 का और संशोधन करने वाले विधेयक को इस सभा के निम्नलिखित 21 सदस्यों और राज्य सभा के 10 सदस्यों से मिलकर बनी दोनों सभाओं की संयुक्त समिति को सौंपा जाए :-

1. श्री जगदम्बिका पाल
2. डॉ. निशिकांत दुबे
3. श्री तेजस्वी सूर्या
4. श्रीमती अपराजिता सारंगी
5. श्री संजय जायसवाल
6. श्री दिलीप शङ्कीया

7. श्री अभिजीत गंगोपाध्याय
8. श्रीमती डी.के. अरुणा
9. श्री गौरव गोगोई
10. श्री इमरान मसूद
11. डॉ. मोहम्मद जावेद
12. श्री मोहिबुल्लाह
13. श्री कल्याण बनर्जी
14. श्री ए. राजा
15. श्री लावू श्रीकृष्णा देवरायालू
16. श्री दिलेश्वर कामैत
17. श्री अरविंद गणपत सावंत
18. श्री बाल्या मामा सुरेश गोपीनाथ म्हात्रे
19. श्री नरेश गणपत म्हस्के
20. श्री अरुण भारती
21. श्री असादुद्दीन ओवैसी

कि संयुक्त समिति की बैठक आयोजित करने के लिए गणपूर्ति संयुक्त समिति के सदस्यों की कुल संख्या का एक-तिहाई होगी,

कि समिति अगले सत्र के प्रथम सप्ताह के अंतिम दिन तक इस सभा को प्रतिवेदन प्रस्तुत करेगी;

कि अन्य मामलों में, संसदीय समिति से संबंधित इस सभा के प्रक्रिया नियम, ऐसे परिवर्तनों और उपांतरणों के साथ लागू होंगे जो अध्यक्ष तय करें; और

कि यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा उक्त संयुक्त समिति में शामिल हो और राज्य सभा द्वारा संयुक्त समिति में नियुक्त किए जाने वाले सदस्यों के नाम इस सभा को सूचित करे।

प्रस्ताव स्वीकृत हुआ।

? (Interruptions)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I would like to request the hon. Minister ? (Interruptions)

HON. CHAIRPERSON: Without the permission of the Chair, how can you speak?

? *(Interruptions)*

HON. CHAIRPERSON: Who has given you the authority? No, I have not given you.

? *(Interruptions)*

HON. CHAIRPERSON: How can you talk directly?

? *(Interruptions)*

HON. CHAIRPERSON: You should address me. You have not addressed me. You are a senior Member.

? *(Interruptions)*

SHRI KODIKUNNIL SURESH: Sir, I am now getting your permission. ?

(Interruptions)

Sir, the IUML, Indian Union Muslim League, has got three Members in this House. Their representative is not there in this Committee. I would like to request the Government, through you, to include a representative of the IUML party also in this Committee.

HON. CHAIRPERSON: Okay.

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14.45 hrs